

Corporation of India Ltd. (IFCI), Industrial Credit and Investment Corporation of India (ICICI) and Industrial Reconstruction Bank of India (IRBI) have not received any request from Government of Madhya Pradesh regarding assistance to new co-operative spinning mills.

(b) to (d) Do not arise.

मुद्रा स्कीम को नियंत्रित करना

4450. श्री शंकर बयाल सिंह : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) 1 जनवरी से 31 मार्च, 1994 तक की अवधि के दौरान तथा गत तीन सप्ताह के दौरान मुद्रास्कीम की दर कितनी कितनी रही है और इसके क्या कारण हैं; और

(ख) क्या सरकार ने इस संबंध में कोई कारगर कदम उठाये हैं और यदि हाँ, तो तत्संबंधी ग्योरा क्या है ?

वित्त मंत्रालय में राज्य मंत्री (श्री एम० बी० चंडाशेखर मूर्ति) : (क) सभी वस्तुओं के लिए थोक मूल्य सूचकांक (आधार : 1981-82) पहली जनवरी 1994 को 252.0 से बढ़कर 26 मार्च, 1994 को 256.9 हो गया जिसमें दिसम्बर अन्त के सूचकांक की तुलना में 1.9 प्रतिशत की वृद्धि दर्शायी। गत तीन सप्ताह के दौरान आंकी गई मुद्रास्कीम की वार्षिक दर नीचे दी गयी है :-

समाप्त सप्ताह	मुद्रास्कीम की वार्षिक दर (प्रतिशत में)
12-03-94	9.4
19-03-94	9.9
26-03-94	10.2
2-04-94	10.5
9-04-94	10.4

मुद्रास्कीम की दर में वृद्धि खाद्यान्नों, कच्ची सामग्रियों, फसलों, पेट्रोलियम उत्पादों, विद्युत, खाद्य तेल, चीनी, वस्त्र, लकड़ी एवं लकड़ी उत्पाद चमड़ा एवं चमड़ा उत्पादों तथा गैर-व्यापक खनिज उत्पादों की कीमतों में उच्च वृद्धि में पाई गई है।

(ख) कीमतों में वृद्धि को संतुलित करने के लिए सरकार का हस्तक्षेप प्राथमिक तौर पर अनिवार्य वस्तुओं की पूर्ति में वृद्धि करना रहा है। सार्वजनिक वितरण प्रणाली के माध्यम से आबंटन में वृद्धि करना,

राष्ट्रीय खाद्य निगम द्वारा गेहूं और चावल की खुले बाजार में बिक्री करना और गैर-वैधीनी चीनी का अधिक मासिक निर्गमन कीमतों को स्थिर करने के लिए किये गये कुछ उपाय हैं।

Non-acceptance of Currency Notes of Smaller Denominations by Banks

4451. SHRI MATANG SINH : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that certain public sector banks have stopped accepting currency notes of smaller denominations from petroleum dealers; and

(b) if so, what are the details thereof and what action has been taken against the banks and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHAR MURTHY) : (a) and (b) Reserve Bank of India (RBI) have reported that as per instructions issued by them, all public sector banks are required to accept smaller denomination currency notes tendered by the customers. Complaints, if any, received from any quarter regarding non-acceptance of small denomination currency notes by banks are taken up with the concerned banks for redressal.

RBI had received 2 complaints during 1993 from petroleum dealers about non-acceptance of small denomination notes by banks. The complaints were taken up with the concerned banks for necessary remedial action.

Bank Branches in Orissa

4452. SHRI RAHAS BIHARI BARIK : Will the Minister of FINANCE be pleased to state :

(a) what are the public sector banks which propose to expand their branches during Eighth Five Year Plan in Orissa ;

(b) the places identified for the location of those branches ;

(c) whether the new branches of any of those public sector banks are proposed to be set up in the tribal districts of that State ; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHAR MURTHY): (a) to (d) Reserve Bank of India (RBI) has reported that under Branch Expansion Plan, 1990-95 public sector banks have been allotted 44 urban centres in Orissa as per the details furnished in the State ment (*See below*). As regards semi-urban centres, banks have been permitted to open branches at the centres of their choice within the quota allotted to them

on all India basis and no State-wise quota has been allotted for the purpose. Under the extent policy the individual banks may identify rural centres including tribal centres within their service area. The proposal relating to identified centres are required to be routed through the Department of Institutional Finance of the State Government to RBI for consideration. RBI has reported that it has not received any such proposal through the State Government.

Statement

List of Urban Centres Allotted to Public Sector Banks for Opening Branches in Orissa during 1990-95 Plan

Name of Bank	Name of Centre
CUTTACK	
State Bank of India	Seminar Chhack
State Bank of Hyderabad	Biju Pattnaik Chhack
Bank of Baroda	Mani Sahoo Chhack
Indian Overseas Bank	Jobra'
Bank of India	Gopalpur (Outgrowth of Cuttack City)
Allahabad Bank	Jagatpur
State Bank of India	Pithapur
State Bank of India	Janjirmangla
PARADEEP	
Canara Bank	Paradeep Garh
Indian Bank	Fishing Harbom (Sector 21)
BERHAMPUR	
State Bank of Bikaner & Jaipur	Bus Stand, Brahna Nagar
Bank of Baroda	Braja Nagar (SBI Colony)
BHUBANESWAR	
Punjab National Bank	Orissa State Housing Bank Colony Chandrashekharpur.
State Bank of India	IRC Village, Near Indradhanu Market Complex.
State Bank of Mysore	Unit II Market
Bank of India	Kapilaprasad Market Complex
Bank of Baroda	Samantarapur
Allahabad Bank	Satsang Vihar
UCO Bank	Ashoka Market
State Bank of Hyderabad	Jagamara
Union Bank	Patia
State Bank of India	Laxmisagar
State Bank of Hyderabad	Goda Gopinath Prasad
United Bank of India	Malisahi
Central Bank of India	BJB Nagar
United Bank of India	Gandha Munda
State Bank of India	Bhubaneswar Industrial Finance Branch

Name of Bank	Name of Centre
	PURI
Bank of Baroda	Swrgadwar
Punjab National Bank	Chakratirth Rd. (Sunara Gauranga)
Bank of India	Nabakalebar Rd. (Gundi Chavari)
Indian Overseas Bank	Lok Nath Road
State Bank of India	Municipal Market (Deitapadsahi)
	SAMBALPUR
Bank of Baroda	Gosala (Chioliām)
Vijaya Bank	Sakhi Gopinath
Bank of India	Dhankanda
Central Bank of India	SECL Complex (adjacent to Burla)
State Bank of India	Jyoti Vibar
	ROURKELA
Oriental Bank of Commerce	IDL Colony (Desai Nagar)
State Bank of Bikaner & Jaipur	Sector 16 Market
Bank of India	Chand HSG Colony
State Bank of India	NAC Market Complex
Central Bank of India	Vedvyas Chhach
United Bank of India	Fertilizer Township
Oriental Bank of Commerce	Modern Engi. Works Main, Rd., Rourkela

Moscow-based Banks in India

4453. SHRI S. S. AHLUWALIA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a number of Moscow-based private banks are contemplating to set up their branches in India; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHAR MURTHY): (a) Reserve Bank of India (RBI) have reported that only one Moscow-based bank i.e. Gagarinsky Commercial Bank, had submitted a proposal for opening a branch in New Delhi. After considering various aspects, the proposal was rejected.

(b) Does not arise.

मुद्रा-प्रसार तथा मुद्रास्फीति

4454. प्रो० विजय कुमार सहोत्रा: क्या वित्त मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि सरकार ने वित्तीय वर्ष 1994-95 के प्रारंभ में यह अपेक्षा की थी कि 10-10 RSS(ND)/95

देश में मुद्रा के प्रसार की दर को 12 प्रतिशत से अधिक नहीं होने दिया जाएगा;

(ख) क्या यह भी सच है कि देश में 19 मार्च, 1994 को मुद्रास्फीति की दर बढ़कर 9.87 प्रतिशत हो गई थी;

(ग) यदि नहीं, तो उस संबंध में व्योरा क्या है और वित्तीय वर्ष 1993-94 के दौरान मुद्रा-प्रसार की दर में कितनी वृद्धि हुई है;

(घ) क्या यह सच है कि वित्तीय वर्ष 1993-94 में सरकार द्वारा मुद्रा-प्रसार की दर में वृद्धि तथा खाद्यान्नों और गेहूँ, चावल, बीनी जैसी आवश्यक उपभोक्ता वस्तुओं के मूल्यों में वृद्धि किये जाने से मुद्रास्फीति की दर में निर्धारित दर से कहीं अधिक वृद्धि हुई है; और

(ङ) यदि नहीं, तो वर्ष 1993-94 के दौरान मुद्रास्फीति की निर्धारित दर का लक्ष्य प्राप्त न कर पाने के क्या कारण हैं?

वित्त मंत्रालय में राज्य मंत्री (श्री एम० वी० चन्द्रशेखर मूर्ति): (क) मौद्रिक प्रसार अर्थात् एम 3 का प्रसार, जिसकी प्रचलित मुद्रा एक संघटक है, का भारतीय रिजर्व बैंक द्वारा वर्ष 1993-94 के लिए मूल लक्ष्य 12 प्रतिशत रखा गया था, परन्तु बाद में इसे अक्टूबर, 1993 में संशोधित करके 14 प्रतिशत कर दिया गया था।